

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 307 of 2013

Dated : 22nd November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Maithon Power Ltd.Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sri Venkatesh

ORDER

Admit. Issue notice to the Respondents returnable on 16.12.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **16.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js